## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

## RAJYA SABHA UNSTARRED QUESTION No. 2052 TO BE ANSWERED ON 05.08.2021

## RESTORATION OF MPLADS

2052. SHRI K. SOMAPRASAD:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government intends to restore the funds under MPLADS, stopped due to COVID-19 during the Financial Year 2020-21 and 2021-22, if so, the details thereof;
- (b) whether Government has taken steps to release the pending installments prior to 31.03.2020, which is due to the Members, but not released due to administrative delays; and
- (c) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

- (a) At present, there is no proposal for restoration of Members of Parliament Local Area Development Scheme (MPLADS) during the Financial Years 2020-21 and 2021-22. The Cabinet in its meeting held on 6<sup>th</sup> April 2020, decided not to operate MPLADS for the Financial years 2020-21 and 2021-22; and place the MPLADS funds for these two-years at the disposal of Ministry of Finance to meet the emergent needs of people arising due to COVID pandemic. The funds saved from the MPLADS have been utilized to enhance the allocation of funds for improving health infrastructure, provide free ration under PM Garib Kalyan Yojana, and free vaccination for the people
- (b) Yes Sir.
- (c) On the requests made by Hon'ble Members of Parliament, the Government released Rs. 1107.5 crore against the pending instalments of 2019-20 and previous years in 2020-21 to clear the committed liabilities under MPLADS. The Government is also releasing all pending instalments of 2019-20 in respect of Members of Parliament of Lok Sabha and Rajya Sabha in the financial year 2021-22, subject to the fulfilment of eligibility criteria and submission of eligible documents by the district Authorities, as per the MPLADS guidelines.

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